

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 63

IA 1244/2024 in C.P. (IB)/208(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.04.2024**

NAME OF THE PARTIES: **STAINLESS WORK PRIVATE LIMITED**

Section 10 of the Insolvency and Bankruptcy Code, 2016 and Section
43(1) r/w Sec 44 (1) Sec 66(1)

ORDER

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- 1) Mr. Daneel Pancras, Ld. Counsel for the Applicant and Ms. Pooja Gera, Ld. Counsel for the Respondent No. 1 are present. None present for other Respondents, when the matter is called out.
- 2) Ld. Counsel for the Respondent No. 1 seeks some time to file and place on record Affidavit in Reply. Time is allowed. Affidavit in Reply be filed and placed on record well before the adjourned date thereby duly serving a copy thereof to the other side well in advance.
- 3) Stand over to 03.06.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)